

opment for establishment of Brackishwater Farms, Prawn Hatcheries, Brackishwater Fish Farmers' Development Agencies for providing financial and technical assistance to farmers of the coastal States etc.

- ii) UNDP assisted coastal Aquaculture project has been taken up to standardise brackishwater aquaculture, Hatchery and Feed formulation technology through UNDP experts besides arranging training programme abroad for technical persons from States and the Centre.
- iii) The Marine Products Export Development Authority (MPEDA) have set up regional centres to organise seminars, Farmer's meet, Training programmes and introduced a subsidy assistance scheme for development of Prawn farms, Hatcheries and seed banks for the coastal farmers.

#### **Delay in Implementation of Integrated Fishery Project**

2903. SHRI SOMNATH RATH: Will the Minister of AGRICULTURE be pleased to state:

- (a) the reasons for delay in implementation of the Integrated Fishery Project;
- (b) whether fisherman along the east coast have been affected by this delay; and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) Government have sanctioned establishment of a unit of Integrated Fisheries Project Cochin at Visakhapatnam in March, 1988. The unit could not begin to function yet due to non-availability of infrastructures facilities such as building, Cold Storage, Ice Plant etc.

(b) and (c). Since the Integrated Fisheries Project's developmental work aims at long term benefits to the fishermen and consumers, the delay has not adversely affected the fishermen.

#### **Shortage of Carbon Steel Melting Scrap**

2904. SHRI VIJAY N. PATEL: Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether Government are aware of the acute shortage of Carbon steel melting scrap;
- (b) the total generation of scrap for melting purposes from indigenous sources;
- (c) the total requirement of steel melting scrap for industrial purposes in a year;
- (d) whether Government have considered need of importing carbon steel scrap;
- (e) if so, the quantity of scrap required to be imported to meet the demand of industry during current year; and
- (f) whether Government have released sufficient foreign exchange for import of Carbon Steel Scrap to meet the gap between demand and supply inclusive of indigenous availability?

THE MINISTER OF STEEL AND MINES (SHRI M.L. FOTEDAR): (a) Attention of the Government has been drawn to the reported shortage of steel melting scrap in the country.

(b) and (c). The requirement of steel melting scrap for the mini steel industry has been assessed at about 4.7 million tonnes during 1988-89. Approximately, 45% of the total demand of scrap of the mini steel industry is expected to be available from indigenous sources during the current year.

(d) Yes, Sir.

(e) and (f). Government plans to import adequate quantities of steel melting scrap